

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/39240/2024 BLAPL/13102/2024	RAKESH KUMAR DASH VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	PIPLI /406 /2023 2ND A.D.J.,PURI(Puri) ST/0000016/2024
2	D-BLAPL/39134/2024 BLAPL/13103/2024	CHITTARANJAN RAIKA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	R.UDAYAGIRI /23 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000026/2024
3	D-BLAPL/39157/2024 BLAPL/13104/2024	DEBARCHAN PUTEL @ DEVARCHAN PUTEL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /259 /2024 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0001113/2024
4	D-BLAPL/39155/2024 BLAPL/13105/2024	BANIL NANDA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /259 /2023 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0001043/2023
5	D-BLAPL/39159/2024 BLAPL/13106/2024	RAMESH RANA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	RAJGANGPUR /319 /2023 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000531/2023
6	D-CMP/53589/2024 CMP/1500/2024	SIDHESWAR BISWAL VS BIDYADHAR BISWAL	RUDRA NARAYAN PARIJA VS	// CIVIL JUDGE (SD), CHANDIKHOL(Jajapu CS/0000227/2000
7	D-CMP/53870/2024 CMP/1501/2024	ASUTOSH MOHAPATRA VS SK.MANWAR ALLI	BIBEKANANDA BHUYAN VS	// DISTRICT & SESSIONS JUDGE,JAGATSI Fao/0000054/2023
8	D-RSA/53678/2024 RSA/515/2024	SAIBANI BARIHA VS CHANDANTOLA BARIHA	SUSHANTA KUMAR JOSHI VS	// A.D.J.,PADAMPUR(Bargarh) RFA/0000001/2017
9	D-RSA/53797/2024 RSA/516/2024	PRAKASH PUJHARI @ PRAKASH KUMAR PUJHARI VS SANJUKTA PUJHARI	RABINDRA KUMAR SAHOO VS	// DISTRICT & SESSIONS JUDGE,BOLANGIR RFA/0000028/2024
10	D-RSA/49113/2024 RSA/517/2024	JANAKI SAHOO @ JANAKI BALLAV SAHOO VS PRAMILA KUMARI SAHOO	SATYABADI MANTRY VS	// A.D.J.(FTC),ATHGARAH(Cuttack) RFA/0000157/2012
11	D-WA/53634/2024 WA/3458/2024	SUKANTI MOHAPATRA VS STATE OF ODISHA	SURYASNATA MOHAPATRA VS	// (//

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12	D-WA/53735/2024 WA/3459/2024	SWAGAT SWAIN VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
13	D-WA/54215/2024 WA/3460/2024	THE ODISHA PUBLIC SERVICE COMMISSION VS PRATIK SRICHANDAN	TARUN PATNAIK VS	// 0 //
14	D-WA/54117/2024 WA/3461/2024	SAMEER RANJAN SAHOO VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //
15	D-WA/54101/2024 WA/3462/2024	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //
16	D-WA/54109/2024 WA/3463/2024	SOUMYA RANJAN SAHOO VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //
17	D-WA/53224/2024 WA/3464/2024	STATE OF ODISHA VS HAPINA NAYAK	SASWAT DAS, A.G.A. VS	// 0 //
18	D-WP(C)/53801/2024 WP(C)/33094/2024	RADHARAMAN SAHU VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
19	D-WP(C)/53835/2024 WP(C)/33095/2024	SURJYA AMANG VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //
20	D-WP(C)/53828/2024 WP(C)/33096/2024	BISWESWAR MOHANTY VS STATE OF ODISHA	VIVEKANANDA JENA VS	// 0 //
21	D-WP(C)/54170/2024 WP(C)/33097/2024	DR. BANAJ KUMARI PANDA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
22	D-WP(C)/54130/2024 WP(C)/33098/2024	BIJAY KUMAR JENA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
23	D-WP(C)/53249/2024	BALSINGH GOND	DEEPANKAR PANIGRAHY	//

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	WP(C)/33099/2024	VS STATE OF ODISHA	VS	0 //
24	D-WP(C)/50880/2024 WP(C)/33100/2024	DR.GANESH PRASAD TRIPATHY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
25	D-WP(C)/54131/2024 WP(C)/33101/2024	PRAFULLA KUMAR MAHARANA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
26	D-WP(C)/54666/2024 WP(C)/33102/2024	BANK OF INDIA, SAHEED NAGAR, BBSR VS THE CHIEF JUDICIAL MAGISTRATE, KHURDA	GOREKHA NATH DAS VS	// 0 //
27	D-WP(C)/54670/2024 WP(C)/33103/2024	BANK OF INDIA, NAYAPALLI, BBSR VS THE CHIEF JUDICIAL MAGISTRATE, KHURDA	GOREKHANATH DAS VS	// 0 //
28	D-WP(C)/53649/2024 WP(C)/33104/2024	BRAJA MOHAN PALO VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// 0 //
29	D-WP(C)/53809/2024 WP(C)/33105/2024	RAGHUNATH BISWAL VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
30	D-WP(C)/53457/2024 WP(C)/33106/2024	CHANDAN KUMAR PATTNAIK VS REGIONAL TEAM LEADER, NATIONAL PUBLIC HEALTH SURVEILLANCE PROJECT	TUKUNA KUMAR MISHRA VS WORLD HEALTH ORGANIZATION, BBSR	// 0 //
31	D-WP(C)/53863/2024 WP(C)/33107/2024	ASHOK KUMAR BEHERA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
32	D-WP(C)/53941/2024 WP(C)/33108/2024	PRAVAKAR SETHI VS STATE OF ODISHA	MISS NAMITA PATTANAIAK VS	// 0 //
33	D-WP(C)/50474/2024 WP(C)/33109/2024	HRUSHIKESH MALLICK VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //
34	D-WP(C)/53943/2024 WP(C)/33110/2024	SARAT CHANDRA BEURA VS	MISS NAMITA PATTANAIAK VS	// 0

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35	D-WP(C)/53864/2024 WP(C)/33111/2024	STATE OF ODISHA GANGI GADASARA VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// // 0 //
36	D-WP(C)/53976/2024 WP(C)/33112/2024	M/S. GANAPATI ENTERPRISERS, ANGUL VS STATE TAX OFFICER, ANGUL	MADHAB LAL AGARWAL VS	// // 0 //
37	D-WP(C)/51035/2024 WP(C)/33113/2024	AJAYA KUMAR BEHERA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// // 0 //
38	D-WP(C)/53865/2024 WP(C)/33114/2024	CHAMPA HANAHAGA VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// // 0 //
39	D-WP(C)/53996/2024 WP(C)/33115/2024	RAMA CHANDRA SAHOO VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// // 0 //
40	D-WP(C)/53994/2024 WP(C)/33116/2024	LAXMIPRIYA MISHRA VS THE EXECUTIVE OFFICER, NAC, BANKI	PRANAB RANJAN CHHATOI VS	// // 0 //
41	D-WP(C)/53785/2024 WP(C)/33117/2024	SANJUKTA PATRA VS UNION OF INDIA	NIRMAL RANJAN ROUTRAY VS	// // 0 //
42	D-WP(C)/53989/2024 WP(C)/33118/2024	ITISHREE SAHU VS SECY, BOARD OF SECONDARY EDUCATION, ODISHA, CUTTACK	SUSHANTA KUMAR MISHRA VS	// // 0 //
43	D-WP(C)/53796/2024 WP(C)/33119/2024	N.M.MANAGEMENT SERVICES, BBSR VS STATE OF ODISHA	BISWAJIT PARIDA VS	// // 0 //
44	D-WP(C)/54722/2024 WP(C)/33120/2024	RANI LAXMIBAI SHAKTI SANCHAYIKA MAHASHANGHA, BALANGIR VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// // 0 //
45	D-WP(C)/53984/2024 WP(C)/33121/2024	BRAJENDRANATH PUROHIT VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// // 0 //

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46	D-WP(C)/53075/2024 WP(C)/33122/2024	HADIBANDHU PRADHAN VS UNION OF INDIA	DAYANIDHI MISHRA VS	// () //
47	D-WP(C)/53981/2024 WP(C)/33123/2024	RABINDRA NARAYAN JENA VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// () //
48	D-WP(C)/53977/2024 WP(C)/33124/2024	DINA BALLAV SAHOO VS UNION OF INDIA	AGASTI KANUNGO VS	// () //
49	D-WP(C)/53879/2024 WP(C)/33125/2024	GEETARANI PATNAIK VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	// () //
50	D-WP(C)/53806/2024 WP(C)/33126/2024	DEBENDRA PRASAD MAHAPATRA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// () //
51	D-ABLAPL/39026/2024 ABLAPL/15006/2024	SUMIT KUMAR MANGARAJ @ RINKU VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	JATNI P.S. /481 /2024 () //
52	D-ABLAPL/39210/2024 ABLAPL/15007/2024	SANTILATA ROUT VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BHADRAK RURAL /760 /2024 () //
53	D-ABLAPL/39074/2024 ABLAPL/15008/2024	NIRAKAR PRADHAN VS STATE OF ODISHA	BIBHUDUTTA BISWAL VS	GURUDIJHATIA /216 /2024 () //